## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP (CAA) No.176/230/HDB/2017
COMPANY PETITION/APPLICATION NO.	
NAME OF THE COMPANY	Indus International Schools Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Indus International Schools Private Limited
UNDER SECTION	230

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Cama Chandra Rao   Braether Ag	porual Associate		

## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Reuni Chardra Rac / Breethi Agarwal	Associate	Preatingunal @ tatualogal. Com	heel famel

Heard Ms Preethi Agarwal, representing Sri Rama Chandra Rao, Learned Counsel for the Respondent.

At the request of the representative, post the case on 21.11.2017.

Member (T)

Member (J)

Bm